

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-21/2017/271 /R.Cell Dated Guwahati 14th of October, 2020.

The Hon'ble High Court has been pleased to notify that all LDAs, Copyists, Typists and Computer Typists working in the subordinate courts of Assam, who possess the minimum educational qualification under the existing rules, be treated as equivalent for the purpose of promotion to UDA, irrespective of whether they were selected through the common/centralized recruitment process or through the recruitment processes done earlier at the district level.

The appointing authorities, in the subordinate Court establishments of Assam, are hereby directed to prepare combined gradation lists for LDA, Copyists, Typists and Computer Typists working in their establishments, based on the following criteria:

- (I) An employee who has joined the service earlier shall be placed above those who have joined latter.
- (II) Inter-se seniority of the employees, who have joined together, shall be determined by their merit position in the select list and
- (III) In all other cases, the inter-se seniority of the employees shall be decided based on their dates of birth. An employee who is senior in age shall also be treated as senior in service.

Further, the outcome of the promotional processes which have been completed till date, shall not be affected by this notification.

By Order,


14.10.2020

(R. Baruah)

Registrar (Admin)-cum
In-Charge, Centralized Recruitment

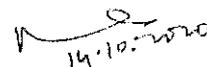
Dated 14.10.2020

Memo No. HC.XXXVII-21/2017/271A /R.Cell

Copy to:-

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vigilance/Judicial/Establishment), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble The Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. The L.R -cum- Commissioner and Secretary, Judicial Department, Govt. of Assam, Ghy-06.
5. The District & Sessions Judges of all districts of Assam for information and necessary action.

6. The Presiding Officer, Labour Court, Guwahati/ Labour Court, Dibrugarh for information and necessary action.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Industrial Tribunal, Silchar/ Industrial Tribunal, Dibrugarh for information and necessary action.
8. The Principal Judge, Family Court No.1, Guwahati/ Family Court No.2, Guwahati/ Family Court No.3, Guwahati/ Family Court, Cachar, Silchar/ Family Court, Barpeta/ Family Court, Dhubri/ Family Court, Nalbari for information and necessary action.
9. The Presiding Officer, STAT & Member, MACT No.1, Guwahati, MACT No.2, Guwahati, MACT No.3, Guwahati/ MACT, Kamrup, Amingaon/ MACT, Nagaon/ MACT, Barpeta/ MACT, Cachar, Silchar/ MACT, Nalbari/ MACT, Dhubri/ MACT, Goalpara/ MACT, Sonitpur, Tezpur for information and necessary action.
10. The Special Judge, Assam, Guwahati/ Judge, Designated Court, Guwahati, Assam for information and necessary action.
11. The Special Judge, CBI, Assam, Guwahati/ Addl. CBI Court No.1, Guwahati/ Addl. CBI Court No.2, Guwahati/ Addl. CBI Court No.3, Guwahati for information and necessary action.
12. Chief Judicial Magistrates of all districts of Assam for information and necessary action.
13. The Joint Registrar (_____), Gauhati High Court, Guwahati.
14. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
15. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
16. The Administrative Officer (Judicial)_____, Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati for immediate uploading of the advertisement in the High Court website with the caption: "**Notification dated 14-10-2020 regarding treating LDA, Copyist, Typist and Computer Typist as equivalent for purpose of promotion, in the district courts of Assam**" with a scroll in the home page.
18. PS to Hon'ble Mr. Justice _____Gauhati High Court, Guwahati for favour of his lordship's kind information.
19. PS to Hon'ble Mrs. Justice _____Gauhati High Court, Guwahati for favour of her ladyship's kind information.
20. CA to Registrar (Admin), Gauhati High Court, Guwahati.
21. Notice Board.
22. Order File.


14.10.2020

(R. Baruah)
Registrar (Admin)-cum
In-Charge, Centralized Recruitment,
Gauhati High Court, Guwahati-1